

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 109
(IB)-1913(ND)2019
New IA-1358/2023

IN THE MATTER OF:
Indian Bank

... **Applicant/Petitioner**

Versus

M/s. Nimitiya Hotel and Resorts Limited

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 09.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ankur Goel

For the RP : Adv. Manuj Nagrath

ORDER

IA-1358/2023: Issue notice to the Respondent returnable on 21.03.2023. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List the matter on 21.03.2023.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)